NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/237/2016

NAME OF THE PETITIONER(S)

: VARADHARAJAN & ANOTHER

NAME OF THE RESPONDENT(S)

: UDHAYEM LEASING & INVESTMENT LTD

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

D. C. Sivashankaran.

Connsel be Respondente 2 h 9.

2) RAMANIZ SIMAKAR (UNDERTAKE TO PICE VIMERLAT).

ORDER

Counsel for the Petitioner present and undertakes to file vakalat on behalf of the Petitioner. Counsel for R2 to R9 present. Matter is posted for final submissions. Put up on 19.09.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)